

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 17
(IB)-922(PB)/2018

IN THE MATTER OF:

State Bank of India

.... Petitioner

v.

M/s. Advance Sufactanta India Ltd.

.... Respondent

Order U/s. 7 of (IBC) in Liq

Order delivered on 08.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant : Ms. Aastha Trivedi, Adv in Appeal No. 29/2021

Mr. Akshay Amritanshu, Senior Standing Counsel for CBIC (For Applicant), Mr. Samyak Jain, Advocate in RA No. 11/2023

For the Liquidator : Anju Bhushan Gupta and Aditya Goel Advs.

ORDER

IA-2044/2023, CA-1015/2018, CA-1266/2019, Appeal (IBC) - 29/2021, IBC Appeal06/2022, IA-1896/2022, IA-2114/2022, IA-5513/2022, IA-2067/2023, RA-11/2023

Mr. Aditya Goel, Ld. Counsel appearing for the Liquidator seeks some time to prepare a chart as directed by earlier order. At request and by consent, list the matter on **07.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

08.04.2024
Lalit